

CC No. 379/2019
RC No. RC-01(A)/2013/ACU-VIII /CBI/New Delhi
CBI Vs. N.K. Rain
02.07.2020

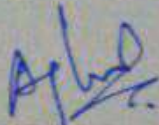
Present: Sh. Dhan Kishore, Ld. Sr. PP for CBI.

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Present matter is at the stage of cognizance. As prayed, let notice be issued to the IO with directions to appear in person through video conference before the court along with the complete records on the next date of hearing.

Renotify the matter again on 23.07.2020. Ahlmad is directed to do the needful.




(ANURAG SAIN)
Special Judge, CBI-11
RADC, New Delhi

02.07.2020
Special Judge
RADC, New Delhi
Court Complex
C.D.U. Marg, New Delhi